

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-190/2020

Reema Shirodkar

...Petitioner.

Vs

Desmond Alvares and ors.

...Respondents.

Shri G. Agni, Advocate for the petitioner.

Shri G. Malik, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Petitioner's counsel seeks further time to file an application for amendment of pleadings because of later developments.

2. Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

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